

SPECIAL BENCH
COURT - II

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	VIJAY KUMAR ATTRI VS SAMSING ORGANIC TEA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Operational Creditor

Mr. Sujit Banerjee, Adv.]

Mr. Avik Chaudhury, Adv.] For the Corporate Debtor

Mr. Amandeep Singh, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of operational creditor present. Ld. Counsel appearing on behalf of corporate debtor present.
2. Post this matter before Regular Bench for hearing on **11.03.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.